

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAMKUMAR CHOUBEY

Petition(s) for Special Leave to Appeal (C) No(s).4446/2017

STATE OF UP

Petitioner(s)

VERSUS

BHARTI AIRTEL LTD

Respondent(s)

Date : 03-11-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Sudeep Kumar, Adv.
 Mr. Vinay Garg, AOR
 Mr. Ravi Prakash Mehrotra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Respondent No. 1 has been served, but no one has entered
appearance.

Fresh steps be taken by the learned counsel for the
petitioner for service of respondent No. 2 within two weeks'
time. Thereafter, notice be issued.

List again on 8th of January, 2018.

RAMKUMAR CHOUBEY
Registrar